# GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO-2271 ANSWERED ON- 15/12/2023

# ALLEGED HEINOUS CRIMES

# † 2271. SHRI GOPAL CHINNAYA SHETTY

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government is aware of the alleged heinous crimes being committed continuously against the minority community people abroad;
- (b) if so, the details thereof;
- (c) whether the Government has taken/proposes to take any steps at the international level/diplomatic to ensure security to the minority communities living in Pakistan and to protect their religious places; and
- (d) if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) The Government of India from time to time has come across the reports of alleged heinous crimes faced by the minority communities abroad. Government has also taken note of various incidents of persecution, killing, abduction, forced conversions and forced marriages of the members of minority communities in Pakistan.

It is the responsibility of the Government of Pakistan to discharge its constitutional obligations towards its citizens including those from the minority communities. Based on the reports of atrocities on minorities in Pakistan, the Government of India has, from time to time, taken up the matter with the Government of Pakistan and asked it to take steps to protect and to promote the safety, security and the well being of its minority communities.

India has, on several occasions, highlighted the human rights violations in Pakistan including at the Human Rights Council in Geneva.

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